

[Sh Pankaj Chowdhary]

steps to distribute the required land to the people of Tangia community living in North and South Gorakhpur on priority basis so that their problem is solved

(iv) **Need to take steps to preserve the Manas National Park, Assam**

[English]

SHRI UDHAB BARMAN (Barpeta) Every day the news of destruction of wild life stock in Assam and particularly in Manas national Park has appeared in the newspapers though there are several Government agencies at the Central and State level to look after the interest of wild life as far these agencies have failed to protect the destruction of wild life and protect the forests and animals

Manas national park a tiger reserve under Project Tiger is a home of at least 22 other endangered species listed in the schedule of wild life protection Act 1972 Endangered species such as golden langur, pigmy hog, hispid hare and capped langur are peculiar to this Park The park also houses famous one horned rhinos manas can boast of housing one-third tiger population in Assam

The Park has been a favorite spot for both domestic and foreign tourists But since 1989 it has been kept out of bounds for tourists for security reasons

The Park has been in the grip of armed militants and poachers, between whom the dividing line is very thin They stalk the Park, Killing wild life felling trees, gunning down forest officials etc

In view of the above I urge upon the Vernal Government to take necessary steps to preserve the national park and also improve all communications to and from the park

(v) **Need to Supply natural gas to Karnataka from Bombay High seas, Cauvery Basins and Godavari Basin.**

SHRI C P MUDALA (Chitradurga) The State of Karnataka was once a pioneer state in the field of industry Now this has been pushed down for the reason that it does not have enough power to set up more industries The entrepreneurs are reluctant to set up new industries, though Karnataka has a healthy climate except the shortage of power There is excess natural gas available at Bombay basin which can be drawn through pipe lines to the industrial growth centers in Karnataka At one time, it was suggested that natural gas from Bombay High Seas should be connected to mangalore through sea We can get natural gas from cauvery basin (Bhuvanagin and Karikal) from Tamil nadu With the gas made available from the existing industries and also for industries that is going to be set up we can at least have large scale industries to be set up in Karnataka particularly in industrial growth centers (Hassan Dharwad and Raichur) which have been selected as growth centers by the Government of India Industries in Bellary district are the worst affected in Karnataka due to power shortage

Hence I urge upon the Central Government to make arrangements to draw excess natural gas from the above mentioned areas and to provide the same to the starving industrial growth centers in Karnataka State

(vi) **Need to Commission Akshwani centre at Dhule, Maharashtra**

SHRI BAPU HARI CHAURE (Dhule) In my constituency Dhule maharashtra the foundation of Akshwani Center is ready for the last two years It is not being commissioned till today A large population of Dhule is deprived of this communication facility All infrastructure is already ready

I therefore urge upon the Central

Government to take steps for early commissioning of Akashvani Centre there.

[Translation]

(vii) **Need to provide Constitutional status to Minorities Commission.**

SHRI NITISHKUMAR (BARR): Mr. Deputy Speaker, sir, all the legal formalities have been completed to provide constitutional status to the Minorities Commission about one year ago, yet the post of the Chairman, Minorities Commission has been lying vacant so far. Consequently, the work of the Commission has come to a standstill. Even the Annual Report for the financial year 1992-93 has not been submitted. The vacancy of para representative has also been lying vacant for the past several months.

therefore, with a view to instill a feeling of confidence among the minority communities, I would like to urge upon the Central government to give constitutional status to the Minorities Commission

(viii) **Need to direct ONGC to pay its share for construction of bridge at Yanam and Yeduralanka**

SHRI G.M.C. BALAYOGI (Amalapuram): At present people in Konaseema area have to cross Gowthami branch of river Godavari by ferry service from Yedurlanka to Konaseema to Yanam in Pondicherry Union Territory and then to proceed by road to Kakinada. It is proposed to construct a high level bridge at this place to provide facilities to the public of Konaseema and to transport their agricultural produce to the markets of Yanam and Kakinada and vice versa. It will facilitate the ONGC activities in Krishna and Godavari basins which are in full swing for the movement of their vehicles and also supply of natural gas to other industrially developing centers. The cost of the bridge is estimated at Rs 85 crore.

The Government of Andhra Pradesh had

taken up the matter with Government of India and the Pondicherry Government to share the cost of the bridge by equal ratio i.e. 1:1:1 by the Pondicherry Government, the ONGC and the Government of Andhra Pradesh. The Pondicherry Government has agreed to pay its share; the Government of Andhra Pradesh has also agreed to pay its share

I, therefore, request the Central government to kindly issue necessary orders to ONGC to pay its share of the cost of construction of the bridge at Yanam and Yedurlanka.

SHRI RAM VILAS PASWAN (Rosera). Mr. Deputy-Speaker, Sir, the Minister of state in the Ministry of Parliamentary Affairs has confirmed that an accident has occurred

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, I simply contacted the Office of the hon. Minister for civil Aviation. They are still collecting the information. As soon as they get the information, they will inform the House

MR. DEPUTY-SPEAKER: The minister will come with the substantive information..

MR. DEPUTY-SPEAKER: Now, we shall take up further discussion on the General Budget

14.47 hrs

GENERAL BUDGET 1993-94 GENERAL DISCUSSION

PROF. K. VENKATAGIRI GOWDA (Bangalore South): Mr. Deputy-Speaker, Sir, I need to speak on the third Budget for the current year.. This is the third Budget presented by Dr. Manmohan Singhji. The first Budget was presented in the month of July 1991; the second in February 1992; and the third in February 1993.